183

- I. Report and Accounts (1988-89) of the Bharat Gold Mines Limited and related papers.
- 17. Report and Accounts (1988-89) of the Hindustan Zinc Limited, Udaipur and related papers.

श्री राम विलास पासवानः उपसभापति महोदया, मैं आपकी अनुमति से श्री दिनेश गोस्वामी जी की ओर से निम्नलिखित पत्र सभापटल पर प्रस्तुत करता हं:

कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी और हिन्दी में) सभा पटल पर रखेंगे:—

- (i) (क) 1988-89 के वर्ष के लिए भारत गोल्ड माइन्स लिमिटेड, का सत्रहवां वार्षिक प्रतिवेदन तथा लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन तथा उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।
- (ख) कम्पनी के कार्यकरण की सरकार द्वारा समीक्षा ।
- [पुस्तकालय में रखे गए। (क) और (ख) के लिए **देखिए** सं॰ एल॰ टी॰-258/89]
- (ii) (क) 1988-89 के वर्ष के लिए हिन्दुस्तान ज़िंक लिमिटेड, उदयपुर का तेईसवां वार्पिक प्रतिवेदन तथा लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन तथा उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।
- (ख) कम्पनी के कार्यकरण की सरकार द्वारा समीक्षा। [पुस्तकालय में रखे गए। (क) और (ख) के लिए देखिए सं॰ एक टी॰-259/89]
- I. Report and Accounts (1988-89) of the Housing and Urban Development Corporation, New Delhi and related papers.
- II. Report and Accounts (1988-89) of the National Buildings Construction Corporation Limited, New Delhi and related papers.
- III. Report and Accounts (1988-89) of the Hindustan Prefab Limited, New Delhi and related papers.

- THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MA-RAN): I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—
  - (i) (a) Nineteenth Annual Report and Accounts of the Housing and Urban Development Corporation, New Delhi, for the year 1988-89, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-60/89 for (a) and (b)]
- (ii) (a) Twenty-ninth Annual Report and Accounts of the National Buildings Construction Corporation Limited, New Delhi, for the year 1988-89, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-58/89 for (a) and (b)]
- (iii) (a) Thirty-sixth Annual Report and Accounts of the Hindustan Prefab Limited, New Delhi, for the "year 1988-89, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-59/89 for (a) and (b)]